

DIVISION BENCH

O-125

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1570(KB)2019
IA/60(KB)2020
IA/317(KB)2020
IA/318(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th July, 2021, 10:30 A.M

Name of the Company	DHARAMSINGH RAJPUT Vs. QUIPPO OIL AND GAS INFRASTRUCTURE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Rishad Medora, Advocate - For the Corporate Debtor
Mr. Soumava Mukherjee, Advocate

ORDER

The Ld. Counsel for the Corporate Debtor present.

Due to paucity of time, the matter could not be taken up for hearing today.

List this matter for hearing on 12th August, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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